

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.136/2016
RT CP(CAA) No.190/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Biomet Orthopaedic India Private Ltd.Petitioner No.1-Transferor Company

And

Zimmer India Pvt. Ltd.Petitioner No.2-Transferee Company

Present: Mr. Gaurav Mankotia, Advocate for petitioner-companies.

Mr. Deepankur Sharma, Advocate for the Regional Director and
Official Liquidator.

Learned counsel appearing for the Regional Director, Ministry of Corporate Affairs, New Delhi and the Official Liquidator submits that report from the Registrar of Companies is yet to be received and, therefore, seeks time to file report of the Regional Director. List the matter on 06.03.2018 and the report of Regional Director be filed with his affidavit at least a week before the date fixed. In case the similar excuse is given on the next date, the Registrar of Companies, NCT of Delhi and Haryana shall appear in person.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

January 16, 2018
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